

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH  
New Delhi

O.A. No. 1471 of 2000

New Delhi, this 6th day of the November, 2000

(A)

Hon'ble Mr. M.P. Singh, Member(A)

1. Mahender Singh  
S/o Sh. Gandhi Ram  
R/o Meerpur Colony,  
New Air Force Station, Sirsa, (Har.). ... Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Union of India through

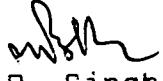
1. The Secretary  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Engineer-in-Chief,  
Army Head Quarters, Kashmer House,  
DHQ PO, New Delhi.
3. Garrison Engineer (P),  
Military Engineering Service,  
Air Force, Sirsa (Har.).

.... Respondents

(By Advocate: Shri R.P. Aggarwal)

ORDER (oral)

Learned counsel for the applicant wants to withdraw this case. The OA is accordingly dismissed as withdrawn. No costs.

  
(M.P. Singh)  
Member(A)

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